

RAILWAY TRIBUNAL

*1362. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to starred question No. 309 on the 24th November, 1954 and state:

(a) whether the Railway Board has since furnished its comments on the Memorandum submitted by the National Federation of Indian Railwaymen which was forwarded to them by the Sankar Saran Tribunal; and

(b) when the Tribunal is likely to finalise its recommendations?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) It is not possible to state this at present.

ANTI-MALARIA AID TO JAMMU AND KASHMIR

*1363. **Th. Lakshman Singh Charak:** Will the Minister of Health be pleased to state:

(a) the aid given to the State of Jammu and Kashmir in 1953 and 1954 by the National Malaria Control Committee; and

(b) the progress made in the State till the end of 1954 in this matter?

The Minister of Health (Rajkumari Amrit Kaur): (a) The Government of Jammu and Kashmir State decided to participate in the Scheme in 1954-55. The aid given so far amounts to Rs. 2,03,941 in the form of insecticides and equipment.

(b) Some preliminary survey work has been done.

THEFT OF MAIL

*1364. **Chaudhuri Muhammed Shafiq:** Will the Minister of Communications be pleased to state the number of thefts of mail in transit during the year 1954 and the loss suffered as a result thereof?

The Deputy Minister of Communications (Shri Raj Bahadur): (i) Number of cases—106.

(ii) Loss involved—Rs. 67,094 (approximately) (gross amount).

RESCUE PERSONNEL IN COAL MINES

*1365. **Dr. Ram Subhag Singh:** Will the Minister of Labour be pleased to state the total strength of the Government Rescue Personnel stationed at Rescue Stations in Jharia and Sitarampur Coal-fields?

The Deputy Minister of Labour (Shri Abid Ali): Jharia. — 9

Sitarampur 15

Total: — 24

TOURIST ASSOCIATION, DHARAMSALA

*1366. **Shri Hem Raj:** Will the Minister of Transport be pleased to state:

(a) whether any representation has been received from the Tourist Association, Dharamsala (Punjab) for recognition and financial aid; and

(b) if so, the grant asked for and the decision taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No.

(b) Does not arise.

FENCING OF RAILWAY TRACK

377. **Shri Karni Singhji:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that the railway line from Bikaner to Lallgarh Junction (Bikaner Division) passes through a residential locality and that there is no fencing of any sort provided on either side of this line with the result that there is always a great danger of serious accidents happening there; and

(b) if so, the steps taken or being taken to fence the area?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir;